

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH

CP-1629(MB)/2018

CORAM:

SHRI B.S.V. PRAKASH KUMAR  
MEMBER (J)

SHRI RAVIKUMAR DURAISAMY  
MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL  
COMPANY LAW TRIBUNAL ON 06.08.2018

NAME OF THE PARTIES: Premium Lighting Solutions (I) Pvt. Ltd.  
v/s.  
RoC, Mumbai

SECTION : 252(1) of Companies Act, 2013.

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ORDER

The Company Petition is **dismissed**, vide separate order.

SDI-

RAVIKUMAR DURAISAMY  
Member (Technical)

SDI-

B.S.V. PRAKASH KUMAR  
Member (Judicial)